

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE ,
CHENNAI

Original Application No.133 of 2021(SZ)

With

Original Application No.113 of 2021(SZ) & I.A.NO.116 of 2021(SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu
Based on the news item Published in
The Times of India Newspaper, Chennai Edition,
Dated 27.04.2021, under the caption
“Dumping of Garbage in Thalambur Lake:
Locals write to District Collector”

Applicant (s)

Verus

The Principal Secretary to Government ,
Public Works Department ,
Govt.Secretariat, Fort St. George,
Chennai – 600 009 and Ors.

Respondent(s)

With

Suo Motu – “VCK Leader joins chorus against
Illegal dumping of medical waste”

Applicant (s)

Versus

The Chief Secretary to Govt. of Tamil Nadu
Govt.Secretariat, Fort St. George,
Chennai – 600 009 and Ors

Respondent(s)

[Handwritten Signature]
23/7/21
Block Development Officer (V.P)
Thiruporur Panchayat Union

REPORT FILED ON BEHALF OF THE RESPONDENT

I,P.Poomagal Devi, Daughter of Thiru.S.P.Palani, Aged 48 Years working as Block Development Officer(Village Panchayat) Thiruporur, Chengalpattu District, do hereby solemnly affirm and Sincerely states as follows:

I am the Block Development Officer(V.P) of Thiruporur Block and I am filling this Report on behalf of the Respondent. As such iam well acquainted with the facts of the case as per the records.

IT IS RESPECTFULLY SUMMITTED THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ) ORDER DATED 22.09.2021 ARE EXTRACTED BELOW:

The District Collector, Chengalpattu is also having responsibility under Rule 12 of the Solid Waste Management Rules, 2016, if the local bodies within their jurisdiction are finding difficulty to implement the Solid Waste Management Rules, 2016 effectively and they will have to find out solution for implementing the same in its letter and spirit by providing necessary infrastructure or other support which is requires for the purpose.

The District Collector, Chengalpattu and the concerned local body are directed to file their independent report regarding the implementation of the Solid Waste Management Rules, 2016 within their jurisdiction and what are steps taken by them for implementation of the same and if there is any gap, they are directed to take further steps in consultation with the higher officials, if there is any infrastructure or other support is required.

The Block Development Officer, Thiruporur, Director, of Rural Development and Panchayat Raj are directed to look into the issue and provide necessary support, both financial and technical, for the purpose of implementing the Solid Waste Management Rules,2016 in their Panchayat in an Effective manner to avoid further complaints being received.


25/7/22
Block Development Officer (V.P)
Thiruporur Panchayat Union

COMPLIANCE OF THE ORDER

It is humbly Submitted that in due compliance of the orders of the Hon'ble National Green Tribunal, the Following steps were taken by the Block Development Officer and the same is submitted for the consideration of this Hon'ble Tribunal.

1. The Garbage already in dumped in Survey No.80/4 of Thalambur Village Panchayat which is at a Distance of about 30 meters from Thalambur lake has been fully removed and Shifted to Kolathur dumping yard in Kattankolathur Block now not even a minimum quantum of garbage had been dumped in Survey No.80/4. (The Photographs for the same is enclosed here with)

2. An Alternative site which had been identified for storage the garbage in to the survey No. 143 to the extent of 5 acres land in the Thazhambur Village Panchayat.

3. As per the Rule of Solid waste management Rule 2016 in Thazhambur Village Panchayat and orders passed by the Hon'ble National Tribunal in O.A.No.606/2018 the following firm actions is to be taken. Rs.28,64,000/- worth about scheme namely Micro Compositing Centre 2.0 MT Capacity and Rs. 36,00,000/- worth about scheme namely Plastic Waste Management Unit for which administrative sanction had been given by the District Collector through his proceedings Na.Ka.No.662/2021 /A4Vu.E.(Ou) dated 25.08.2021. In pursuant to the same the above mention scheme which had been already initiated in respective S.No. 143.

4. After completion of the above mentioned project the total collected garbage will be segregated like (மக்கும் குப்பை, மக்காத குப்பை) after that production of fertilizers will be commenced from the above mentioned (மக்கும் குப்பை, மக்காத குப்பை)

Y. S. S.
23/7/22
Block Development Officer (V.P)
Thiruporur Panchayat Union

It is therefore prayed that this Hon'bl Tribunal may be pleased to accept this report and close the Application No.113 of 2021 and thus render justice.

[Handwritten Signature]
23/7/22
Block Development Officer (V.P)
Thiruporur Panchayat Union

VERIFICATION

I, P.Poomagal Devi, Block Development Officer, Thiruporur, Chengalpattu District, do here by verify that the contents of above report are true to the best of my knowledge through records.

[Handwritten Signature]
23/7/22
Block Development Officer (V.P)
Thiruporur Panchayat Union